

- (vi) The Customs and Central Excise Duties Export Drawback (General) Twenty-fifth Amendment Rules, 1971, published in Notification No. G. S. R. 681 in Gazette of India dated the 8th May, 1971.
- (vii) The Customs and Central Excise Duties Export Drawback (General) Twenty-sixth Amendment Rules, 1971, published in Notification No. G. S. R. 682 in Gazette of India dated the 8th May, 1971.
- (viii) The Customs and Central Excise Duties Export Drawback (General) Nineteenth Amendment Rules, 1971, published in Notification No. G. S. R. 683 in Gazette of India dated the 8th May, 1971, together with an explanatory memorandum. [Placed in Library. See No. LT-455/71.]

ANNUAL ASSESSMENT REPORT RE.
USE OF HINDI

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : Sir, on behalf of Shri K. C. Pant, I beg to lay on the Table a copy of the Annual Assessment Report for the year 1969-70 (Hindi and English versions) on the programme for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union. [Placed in Library. See No. LT-456/71.]

CERTIFIED ACCTS, ANNUAL REPORT
AND STATEMENT RE. INDIAN
INSTITUTE OF TECHNOLOGY

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI L. P. YADAVA) : I beg to lay on the Table—

- (1) (i) A copy of the Certified Accounts of the Indian Ins-

titute of Technology, Bombay, for the year 1968-69 along with the Audit Report thereon under sub-section (4) of Section 23 of the Institute of Technology Act, 1961. [Placed in Library. See No. LT-457/71.]

- (ii) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above Accounts could not be laid on the Table simultaneously. [Placed in Library. See No. LT-458/71].

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-459/71].

- (3) (i) A copy of the Annual Report of the Indian Institute of Technology, Madras, for the year 1969-70. [Placed in Library. See No. LT-460/71].

- (ii) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above Report could not be laid on the Table simultaneously. [Placed in Library. See No. LT-461/71].

12.41 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 8th June, 1971, adopted the following motion in regard to the Committee on Public Accounts :—